

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 35 & 30 OF 2014

Dated : 15th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 35 of 2014

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus
M/s. Everest Power Pvt. Ltd. & Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh
Counsel for the Respondent(s): : Mr. Varun Pathak for PTC
Mr. Tarun Johri for R-1
Ms. Shikha Ohri for PSERC**

**Appeal No. 30 of 2014 &
I.A.No. 47 of 2014**

**M/s Everest Power Pvt. Ltd. ... Appellant(s)
Versus
Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Tarun Johri
Counsel for the Respondent(s): : Mr. Varun Pathak for PTC
Mr. Matrugupta Mishra
Ms. Shikha Ohri for R.1
Mr. Anand K. Ganesan
Ms. Mandakini Ghosh**

ORDER

Post these matters tomorrow i.e., on **16.07.2014** for further
hearing at **2.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**